

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-526

CP No - 95/271- 273/ND/2023

IN THE MATTER OF:

Uday Narayan Joshi

.....Applicant

Vs.

Markab India SPV Pvt. Ltd. & Ors

.....Respondent

SECTION

U/s 271-273

Order delivered on 08.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent : Adv Abhay Mahajan, Adv Ishan Dhamija, Adv SK
Sharma for R-1to 4, Sh. N Kumar Anand
For the RoC : Adv. Jyoti Khurana

ORDER

Ld. Counsel for the Petitioner is present. Ld. Counsel for R-2 is present and submitted that they have filed their reply which is available on the e-portal. Proxy Counsel for the RoC is present and sought further time to file their reply. Last opportunity is being given to the RoC to file their reply. List this matter on **31.07.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**